

**CA. S. Prabhu**

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P01275/2018-2019/11948

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT***[Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016]***FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/S LAKSHMI SUBBAIAAH TEX PRIVATE LIMITED**

Relevant Particulars		
1.	Name of corporate debtor	M/s Lakshmi Subbaiaah Tex Private Limited
2.	Date of incorporation of corporate debtor	25 th November, 2008.
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Chennai
4.	Corporate Identity Number / Limited Liability Identification Number of corporate debtor	U17122TN2008PTC069973
5.	Address of the registered office and principal office (if any) of corporate debtor	9/7B, Dindigul Main road, Vilangudi, Madurai- 625018
6.	Date of closure of insolvency resolution process	05 th January, 2021 [Liquidation ordered by NCLT on 6 th Jan 2021]
7.	Liquidation commencement date of corporate debtor	6 th January, 2021.
8.	Name and registration number of the insolvency professional acting as liquidator	CA. S. Prabhu Reg.No.IBBI/IPA-001/IP-P01275/2018-2019/11948
9.	Address and e-mail of the liquidator, as registered with the Board	M/s SPP&Co, Chartered Accountants, No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045.
10.	Address and e-mail to be used for correspondence with the liquidator	e-mail: carpprabhu@gmail.com Ph.No: 94888-36000
11.	Last date for submission of claims	11 th February, 2021.

M/s. SPP & Co., Chartered Accountants

No.27/9, NivedhVikas, Pankaja Mill Road,Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 94888 36000 E : carpprabhu@gmail.com, cirp@sppgroups.com



CA. S. Prabhu

Insolvency Professional

IBBI Reg. No. IBBI/IPA-001/IP-P01275/2018-2019/11948

Notice is hereby given that the Hon'ble NCLT, Chennai Bench has ordered for commencement of Liquidation of M/s Lakshmi Subbaiaah Tex Private Limited on **6th January, 2021** [copy of order received by liquidator on 11-01-2021].

Note:

Applicable forms can be downloaded from the following portal: www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

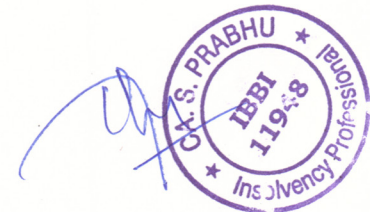
The stakeholders of M/s Lakshmi Subbaiaah Tex Private Limited are hereby called upon to submit a proof of their claims on or before **11th February, 2021** to the Liquidator at the address mentioned against item 8-10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 12/01/2021

Place : Coimbatore



(CA. S. PRABHU)
Liquidator

Published in Newspaper on 13/01/2021

English - The New Indian Express } Madurai edition.
Tamil - Dinamani }

M/s. SPP & Co., Chartered Accountants

No.27/9, NivedhVikas, Pankaja Mill Road, Puliyakulam, Coimbatore - 641 045.

T : +91 422 - 2319882, +91 94888 36000 E : carpprabhu@gmail.com, cirp@sppgroups.com

SCHEDULE II FORM B PUBLIC ANNOUNCEMENT

[Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016]
FOR THE ATTENTION OF THE STAKEHOLDERS OF
M/s LAKSHMI SUBBAIAAH TEX PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of the corporate debtor	M/s Lakshmi Subbaiaah Tex Private Limited
2	Date of incorporation of corporate debtor	25th November, 2008.
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Chennai
4	Corporate identity number / limited liability identification number of corporate debtor	U17122TN2008PTC069973
5	Address of the registered office and principal office (if any) of corporate debtor	9/7B, Dindigul Main Road, Vilangudi, Madurai - 625018
6	Date of closure of insolvency resolution process	05th January, 2021 [Liquidation ordered by NCLT on 6th Jan 2021]
7	Liquidation commencement date of corporate debtor	6th January, 2021.
8	Name and registration number of the insolvency professional acting as liquidator	CA. S. Prabhu Reg.No.IBBI/IPA-001/IP-P01275/2018-2019/11948, M/s SPP & Co, Chartered Accountants, No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045.
9	Address and e-mail of the liquidator, as registered with the Board	E-mail: carpprabhu@gmail.com Ph.No: 94888-36000
10	Address and e-mail to be used for correspondence with the liquidator	
11	Last date for submission of claims	11th February, 2021.

Notice is hereby given that the Hon'ble NCLT, Chennai Bench has ordered for commencement of Liquidation of M/s Lakshmi Subbaiaah Tex Private Limited on 6th January, 2021 [copy of order received by liquidator on 11-01-2021].

The stakeholders of M/s Lakshmi Subbaiaah Tex Private Limited are hereby called upon to submit a proof of their claims on or before 11th February, 2021 to the Liquidator at the address mentioned against item 8-10.

Note : Applicable forms can be downloaded from the following portal:
www.ibbi.gov.in → Quick Links → Downloads → Forms under IBBI (Liquidation Process) Regulations, 2017.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date : 12.01.2021
Place : Coimbatore

(CA. S.Prabhu)
Liquidator

அட்டவணை II**படிவம் B - பொது அறிவிப்பு**

(நொடிந்த மற்றும் தீவால் நிலை (கலைப்பு நடைமுறைகள்) விதிகள் 2016-ன் விதி 12)

M/s. லக்ஷ்மி சுப்பையா டெக்ஸ்டைல் பிரைவேட் லிமிடெட்**பங்குதாரர்களின் கவனத்திற்கு****தொடர்புடைய விபரங்கள்**

1	நிறுவனக் கடனாளர் பெயர்	M/S. லக்ஷ்மி சுப்பையா டெக்ஸ்டைல் பிரைவேட் லிமிடெட்
2	நிறுவனக் கடனாளர் துவக்க தேதி	25 நவம்பர் 2008
3	எந்த அதிகாரத்தின் கீழ் நிறுவனக் கடனாளர் துவக்கம் / பதிவு	கம்பெனிகள் பதிவாளர் சென்னை
4	நிறுவன அடையாள எண் / நிறுவனக் கடனாளரின் வரம்பிற்குட்பட்ட அடையாள எண்	U17122TN2008PTC069973
5	நிறுவனக் கடனாளரின் பதிவு அலுவலகம் மற்றும் முதன்மை அலுவலக முகவரி (வேறு ஏதேனும் இருப்பின்)	9/7B, திண்டுக்கல் பிரதான சாலை, விலாங்குடி, மதுரை, தமிழ்நாடு - 625 018
6	தீவால் தீர்மான நடைமுறை மூடும் தேதி	05.01.2021
7	நிறுவன கடனாளரின் கலைப்பு துவங்கப்பட்ட தேதி	06.01. 2021 (உத்தரவு நகல் கிடைக்கப்பெற்ற நாள் 11.01.2021)
8	கலைப்பாளரின் பெயர் & பதிவு எண்	CA. S. Prabhu Reg.No.IBBI/IPA-001/IP-P01275/2018-2019/11948, M/s SPP & Co, Chartered Accountants, No.27/9, Nivedh Vikas, Pankaja Mill Road, Puliyakulam, Coimbatore – 641 045. E-mail: carpprabhu@gmail.com Ph.No: 94888-36000
9	கலைப்பாளரின் முகவரி, மின்னஞ்சல் முகவரி (IBBI- ல் பதிவு செய்யப்பட்ட முகவரி)	
10	கலைப்பாளரின் முகவரி, மின்னஞ்சல் முகவரி (தொடர்புக்கு)	
11	கோரிக்கைகளைச் சமர்ப்பிக்கக் கடைசி தேதி	11.02.2021.

M/S. லக்ஷ்மி சுப்பையா டெக்ஸ்டைல் பிரைவேட் லிமிடெட் கலைக்கும் நடவடிக்கையை 06.01.2021 அன்று துவங்குவதற்கு மாண்புமிகு தேசிய நிறுவனச் சட்டத் தீர்ப்பாயம், டிவிஷன் பெஞ்ச், சென்னை ஆணையிட்டுள்ளது என்று இதன் மூலம் அறிவிக்கப்படுகிறது.

M/S. லக்ஷ்மி சுப்பையா டெக்ஸ்டைல் பிரைவேட் லிமிடெட்டின் பங்குதாரர்கள் அயிட்டம் எண் 8, 9, 10-க்கு எதிரே கொடுக்கப்பட்டுள்ள கலைப்பாளரின் முகவரிக்கு தங்களின் உரிமைக்கோரல்களை ஆதாரத்துடன் 11.02.2021 அன்றோ அல்லது அதற்கு முன்னதாகவோ சமர்ப்பிக்கும்படி கேட்டுக் கொள்ளப்படுகிறார்கள்.

நிதிக்கடன் வழங்கியவர்கள், தங்களின் உரிமை கோரல்கள் ஆதாரங்களை மின்னஞ்சல் மூலம் மட்டுமே சமர்ப்பிக்க வேண்டும். ஆதாரங்களுடன் கூடிய தங்களது உரிமை கோரல்களை நேரடியாகவோ அல்லது தபால் மூலமாகவோ அல்லது மின்னஞ்சல் மூலமாகவோ சமர்ப்பிக்கலாம்.

தவறான முறையில் உரிமைக்கான அத்தாட்சிகளை அளித்தால் அபராதம் விதிக்கப்படும்.

இடம் : கோயமுத்தூர்

தேதி : 12.01.2021

(CA. S. பிரபு)

கலைப்பாளர்